

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF Takeoff International Subco India Private Limited

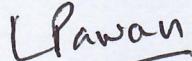
1.	NAME OF CORPORATE PERSON	Takeoff International Subco India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	23/05/2022
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies- Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900MH2022FTC383121
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2501 Lightbridge, Hiranandani Meadows, Gladys Alwares Road, Vasant Vihar, Thane, Thane, Maharashtra, India, 400610
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/09/2025
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Pawan Lohia Address: A 505, Gardenia Greens, C-10, Sector 18, Vasundhara ,Ghaziabad, Uttar Pradesh-201012 Email Id: liquidation.takeoff@gmail.com Ph no: 9818995299 Registration no. IBBI/IPA-001/IPP-02021/2020- 2021/13160
8.	LAST DATE FOR SUBMISSION OF CLAIMS	30th Oct 2025

Notice is hereby given that the **Takeoff International Subco India Private Limited** has commenced voluntary liquidation on **30th September 2025**.

The stakeholders of **Takeoff International Subco India Private Limited** are hereby called upon to submit a proof of their claims, on or before 30th Oct 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


(Pawan Lohia)*

Name and Signature of the Liquidator:

Date and Place: 11th Oct 2025, Ghaziabad

